

[Translation]

Idle Coining Machines in Mints

9539. SHRI MRUTYUNJAYA NAYAK: Will the Minister of FINANCE be pleased to state:

(a) whether the coining Machines in Bombay, Calcutta, Hyderabad and Noida Mints are lying idle since long;

(b) if so, whether the Government have conducted any investigation in this regard;

(c) if so, the details thereof; and

(d) the action taken by the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) No, Sir. However, 3 machines at the Noida Mint are out of service because of some defects. Manufacturers have been approached for rectification of these defects.

(b) to (d). Does not arise.

Loan By NABARD for Water resources

9540. DR. AMRIT LAL KALIDAS PATEL: Will the Minister of FINANCE be pleased to state:

(a) whether the government propose to adopt the old policy, existing prior to 1988, instead of new for providing loan by the National Bank for Agriculture and Rural Development to the States for the development of water resources; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) and (b). The National Bank for

Agriculture and Rural Development (NABARD) does not provide any loan to the State Government for development of water resources. However, it provides refinance to banks for financing minor irrigation works by individual/cooperatives/State Corporations. NABARD has reported that there is no basic change in the policy for providing refinance to banks in this regard since 1988 as stated.

Complaints About SPA Programme

9541. SHRI RAJENDRA AGNIHOTRI: Will the Minister of FINANCE be pleased to state:

(a) whether any complaints have been received by Rural Electrification Corporations from NABARD and other commercial banks participating in Special Project Agriculture (SPA) Programme that the SPA Schemes are sanctioned on the basis of wrong certificates on the coverage of project area by other schemes;

(b) if so, the number of such cases;

(c) whether NABARD and commercial banks have given notice to withdraw their financial participation in SPA Programme;

(d) if so, the reasons therefor; and

(e) the action taken by the Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) and (b). National Bank for Agriculture and Rural Development (NABARD) have reported that a complaint was received by them regarding wrong certification and other financial irregularities in implementation of Special Project Agriculture (SPA) Scheme, in Andhra Pradesh.

(c) to (e). The financial support to Rural Electrification Corporation (REC) programme

has not been discontinued by NABARD. However, as the REC Programme is considered to be in the nature of infrastructure support to State Electricity Boards (SEBs), NABARD have decided to gradually phase out the refinance assistance to the programme during the 8th Five Year Plan in order to lend increasing support for other priority sectors.

Export of Food Commodities

9542. SHRI SANDIIPAN BHAGWAN THORAT: Will the Minister of COMMERCE be pleased to state:

(a) the amount of foreign exchange earned from the exports of good Commodities such as poultry, meat and meat prod-

ucts, frozen sea foods, frog legs and spices during each of the last three years;

(b) whether some of the above Commodities were also rejected by the importing countries during the above period;

(c) if so, the details thereof and the reasons therefor; and

(d) the loss suffered by the Government on this account?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRISALMAN KHURSHED): (a) The details regarding export of spices, marine products and meat and meat products (including poultry) are given below:

(Rs. Crores)

S.No.	Commodity	1989-90	1990-91	1991-92
1	Spices	276.98	233.94	362.04
2.	Marine Products	687.18	960.01	1365.68
3.	Meat & Products	113.70	139.84	195.00

(NOTE: Figures for 1989-90 and 1990-91 based on DGCI&S compilation. Figures for 1991-92 based on reports received from Spices Board, MPEDA and APEDA).

(b) to (d). As per information received from the Export Inspection Council of India, the following table shows the complaints

received and the value of claims settled during the years 1989-90; 1990-91 and 1991-92;

		No. of claims	Value of Claims settled (Rs. crore)
A.	1989-90		
	(a) Black Pepper	10	0.27
	(b) Marine products	4	0.12

	<i>No. of claims</i>	<i>Value of Claims settled (Rs. crore)</i>
(c) Meat and Meat Products	1	0.03
B. 1990-91:		
(a) Black pepper	1	0.10
(b) Marine products	1	0.007
(c) Turmeric	1	0.004
C. 1991-92:		
(a) Dried Ginger	1	0.004
(b) Turmeric Finger	1	0.004
(c) Chillies	1	0.002
d. (d) Marine products	5	0.17
(e) Sesame seeds	1	0.06

**World Bank AIDED Welfare Schemes
for SCs/STs**

9543. PROF. SAVITHRI LAKSH-
MANAN: Will the Minister of FINANCE be
Pleased to state:

(a) the details of World Bank aided
schemes for the upliftment of scheduled
Castes/Scheduled Tribes in the country;

(b) the areas likely to be benefited by
this assistance;

(c) whether some States have requested
to the Union Government for possible World
Bank assistance for their upliftment projects
for SCs/STs;

(d) if so, the details thereof; and

(e) the action taken thereon?

THE MINISTER OF STATE IN THE MINIS-
TRY OF FINANCE (SHRI RAMESHWAR
THAKUR): (a) and (b). World Bank have not
so far extended any assistance specifically
for the upliftment of Scheduled Castes and
Scheduled Tribes in the country.

(c) A Project Profile "Andhra Pradesh
Poverty Alleviation Project" primarily intended
to benefit SCs/STs and Backward/classes in
Andhra Pradesh for possible World Bank
support has been received in the Ministry of
Finance only from Andhra Pradesh.

(d) The project proposed by Govern-
ment of Andhra Pradesh includes invest-
ments in agriculture and related sectors,
irrigation, forestry, horticulture, sericulture,